

CENTRAL ADMINISTRATIVE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION NO.1143/95.

Wednesday, this the 8th day of September, 1999

Coram: Hon'ble Shri Justice R.G.Vaidyanatha,  
Vice-Chairman,  
Hon'ble Shri J.L.Negi, Member(A).

1. Ashok Walia,  
S/o, Late Shri B.B.Lal,  
Aged 44 years,  
R/o. I 73 Nanak pura,  
Moti Bagh II,  
New Delhi.
2. Mrs. Rita Khanna,  
Age 42 Years,  
W/o R.C. Khanna,  
R/o A 2/17, Rajouri Garden,  
New Delhi.
3. D.P.S Kochhar,  
Age 41 Years,  
S/o Sh. J.S.Kochhar,  
R/o 1/17 Sundar Vihar,  
New Delhi 110041.
4. B.K.Bhardwaj,  
Age 40 Years,  
S/o Late Sh Sita Ram,  
R/o A-36, New Moti Nagar,  
New Delhi 110015.
5. S.K.Chawla,  
Age 38 Years,  
S/o Sh. S.C.Chawla,  
R/O c-II/165,  
Lodhi Colony,  
New Delhi.
6. Sunil Mahajan,  
Age 38 Years,  
S/o Late Sh. Munshi Ram Mahajan,  
R/o B-72 New Rajinder Nagar,  
New Delhi.

7. G.S.Toor,  
Age 42 Years,  
S/o Sh. Mohan Singh,  
R/o 1404 Sector 18, Farida bad  
Haryana.

8. R.K.Arora,  
Age 35 years,  
S/o Sh. Ram Narain,  
R/o M-363 Guru Har Krishan Nagar,  
Paschim Vihar,  
New Delhi.

9. Vishnu Dutt Gaur,  
Age 41 Years,  
R/o 9/754, Lodhi Colony,  
New Delhi.

10. Bhupendra Singh,  
Age 34 Years,  
S/o Sh. Y.P.Singh,  
R/o 186, Laxmi Bai Nagar,  
New Delhi 110023,

...Applicants.

Vs

Union of India through

1. Secretary,  
Ministry of Finance,  
Department of Revenue,  
North Block,  
New Delhi-110001.
2. Principal Collector,  
Customs & Central Excise, North Zone,  
C.R.Building,  
I.P.Estate,  
New Delhi.
3. Chairman,  
Central Board of Excise and Customs,  
North Block, New Delhi.
4. Anil Kumar Goyal  
C/o Addl. Collector (P&V),  
C.R. Building, IP Estate,  
New Delhi.
5. Ishwar Chand  
C/o Addl Collector (P&V),



CR Building, IP Estate,  
New Delhi.

6. Satish Babu Bansal  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

7. Yogendra Kr. Sharma  
C/o Addl. Collector,  
CR Building, New Delhi.

8. H.R. Malik  
C/o Addl Collector (P&V),  
CR Building, New Delhi.

9. R.M. Gulari  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

10. G.C. Nautiyal  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

11. Ajay Singh Bora  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

12. A.K. Singh  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

13. A.S. Hassija  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

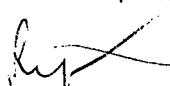
14. S.K. Behl  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

15. J.P. Singh  
C/o Addl Collector (P&V),  
CR Building, New Delhi.

16. Vijay Kumar  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.

17. Y.D.R. Gupta  
C/o Addl. Collector (P&V),  
CR Building, New Delhi.  
(By Advocate Mr.R.R.Bharati)

... Respondents.



ORDER (ORAL)

(Per Shri Justice R.G.Vaidyanatha, Vice-Chairman)

The case was called out for final hearing. The applicants and their counsel absent. We have heard the the respondents counsel Mr.R.R.Bharati and perused the materials on record. The applicants main grievance is about the seniority list. The respondents counsel brings to our notice that two more persons viz. J.B.Bansal and N.K.Bhatia had raised the same issue in O.A. No.2408/94 as has been raised by the applicants in the present case. A Division Bench of this Tribunal by Judgment dt. 12.1.1996 in O.A. 2408/94 rejected all the contentions and dismissed the application. In our view, the matter in dispute in the present case is concluded by the decision given by the Division Bench in the said case. Hence, nothing survives in the present O.A.

Accordingly, the O.A. is dismissed. No order as to costs.

(J.L.NEGI)  
MEMBER (A)

*R.G.Vaidyanatha*  
(R.G.VAIDYANATHA)  
VICE-CHAIRMAN

B.